

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-CRLA/4273/2026	RANJAN NAIK @ NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	TENTULIKHUNTI /10 /2025 () //	
2	D-FAO/5578/2026	MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD. VS MAHENDRA SINGH @ PURTEY	TRIPATHI SAMIR KUMAR MAHALI VS	// () //	
3	D-RSA/5579/2026	SRINIBAS GIRI VS SHYAMALENDRA KUMAR SINGHBABU	SAMIR KUMAR MISHRA (SR. ADV.) VS	// () //	
4	D-RSA/5580/2026	SRINIBAS GIRI VS SHYAMALENDRA KUMAR SINGHBABU	SAMIR KUMAR MISHRA(SR. ADV.) VS	// () //	

ORISSA HIGH COURT

MISC CASES FILED on :07/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMAPL/32870/2025 CMAPL/17/2026	PRAMOD KUMAR DEHURY MP	ADV.	41/2026
2	D-RVWPET/36417/2025 RVWPET/34/2026	BAINSHIDHAR SUNDARAY MP	SIDHARTHA SWAIN	66/2026
3	D-BLAPL/12872/2025 BLAPL/4588/2025	SANTOSH KUMAR ACHARYA MP	PRATIK NAYAK,CHETANA PRAKASH,ANWESHA MISHRA,DIPTIRAN	112/2026
4	D-FAO/5578/2026 FAO/ /	MANAGER, SHRIRAM GENERAL INSURANCE MP	NEELANANDA KUMAR MAHALI	121/2026
5	D-ABLAPL/40273/2025 ABLAPL/47/2026	FILMAN KUMBHAR @ PHILMON KUMAR MP	BHAKTA BHUSHAN BARIK	221/2026
6	D-MACA/45606/2025 MACA/1195/2025	THE DIVISIONAL MANAGER NEW INDIA MP	SKURBAN MOHAPATRA	355/2026
7	D-CRLMC/37851/2025 CRLMC/469/2026	KHIROD KUMAR MISHRA MP	DIPTI RANJAN BHOKTA	419/2026
8	D-CRLMC/36197/2025 CRLMC/468/2026	BISWAJIT PATRA MP	BYOMAKESH TRIPATHY	420/2026
9	D-CRLA/3048/2026 CRLA/ /	BADAL PILEI MP	RANJAN KUMAR ROUT	459/2026
10	D-CRLA/3048/2026 CRLA/ /	BADAL PILEI MP	RANJAN KUMAR ROUT	460/2026
11	D-CRLA/38917/2025 CRLA/163/2026	ARUN @ SWAYAMPRAKASH NAYAK MP	MANAS KUMAR CHAND	461/2026
12	D-WA/49545/2025 WA/253/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	650/2026
13	D-WA/49545/2025 WA/253/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	651/2026
14	D-WA/49340/2025 WA/254/2026	SABITRI DAS MP	SUPRATIV SAHOO	652/2026